

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3035
TO BE ANSWERED ON 09TH AUGUST, 2024**

MENTAL HEALTH CARE

3035. DR. K SUDHAKAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any steps have been taken/proposed to be taken by the Government to ensure that Ayushman Bharat health cards or Health insurance cards issued by State Governments are accepted at all private hospitals across the country without fail;
- (b) if so, the details thereof along with actions taken against such private hospitals who did not accept thereof;
- (c) whether the Government has any plan to establish mental health care institutions across all the States of the country and if so, the details thereof;
- (d) the steps taken/proposed to be taken by the Government to improve public and mental health across the country including the details of budgetary allocations made for the same, Statewise; and
- (e) whether any steps has been taken/proposed to be taken by the Government to adopt a hub and spoke model for public and mental health care across the country and if so, the details thereof, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) and (b): Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), the hospitals are empanelled by the State Health Agency (SHA) and are bound to provide cashless treatment to the AB-PMJAY beneficiaries as per the MoU signed at the time of empanelment.

As on 30.06.2024, a total number of 29,281 hospitals, including 12,625 private hospitals, have been empanelled under the scheme for providing healthcare services to the scheme beneficiaries. The beneficiaries can access in-patient health services at empanelled hospitals for the packages approved by SHAs for these hospitals.

Under the scheme, a three-tier grievance redressal system at District, State and National level has been created to resolve the issues faced by beneficiaries in utilizing healthcare services. Scheme related grievances are received at District, State and National level. Beneficiaries can file their grievance using different mediums including web-based portal Centralized

Grievance Redressal Management System (CGRMS), Central & State call centers, email, letter to SHAs etc. Based on the nature of grievance, necessary action including providing of support to the beneficiaries in availing treatment under the scheme, is taken. The district team examines the grievance and ensures that beneficiaries do not face any challenge in availing treatment. The status of the grievances filed and their resolution, is monitored by State government. Further, based on the findings of District Implementation Units, SHAs take penal action against erring hospitals including de-empanelment. The list of hospitals of which the complaints regarding denial of treatment have been confirmed post enquiry by SHAs and action taken thereon is as under:

S. No	State/UT	Name of the Hospital	Action Taken
1	Tamil Nadu	Krishna Super Speciality Hospital	De-empanelled
2	Tamil Nadu	Mint Hospitals, Chennai TN.	De-empanelled
3	Tamil Nadu	Visaalam Hospital, Namakkal TN.	De-empanelled
4	Uttar Pradesh	Kailash Hospital and Heart Institute	De-empanelled

Note: As per information received from States/UTs

(c) and (d): The Government of India is implementing a National Mental Health Programme (NMHP) in the country. The following initiatives have been taken by the Government of India under it, to improve public and mental health across the country:

- i. A District Mental Health Programme (DMHP) is sanctioned under NMHP to cover districts, with the aim of making mental health services accessible at the Community Health Centre (CHC) and Primary Health Care (PHC) level.
- ii. Existing institutions like the National Institute of Mental Health and Neuro-Sciences (NIMHANS) and others are strengthened.
- iii. A tele-counseling service (**Tele-MANAS**) under the 'National Tele-Mental Health Programme' has been launched to provide mental health support even in areas with limited infrastructure. More than 11,76,000 calls have been handled on the helpline number.
- iv. Capacity Building
- v. Public Awareness Campaign

As per the available information, there are 47 Government run mental hospitals in the country, including 3 Central Mental Health Institutions, viz. National Institute of Mental Health and Neuro Sciences (NIMHANS), Bengaluru, Lokopriya Gopinath Bordoloi Regional Institute of Mental Health (LGBRIMH), Tezpur, Assam and Central Institute of Psychiatry (CIP), Ranchi. The budget allocated for mental health services under the Ministry, including allocation for NMHP, District Mental Health Programme (DMHP), National Tele-Mental Health Programme (NTMHP), NIMHANS (Bengaluru), LGBRIMH (Tezpur, Assam) and CIP (Ranchi) for the FY 2023-24 is Rs. 1219.89 crore. The State/UT-wise details of funds approved for implementation of DMHP component of the NMHP under the National Health Mission for the financial year 2023-24 is at **Annexure**.

(e): The Government actively promotes the hub and spoke model to enhance healthcare delivery, particularly in public and mental health care:

- i. **Medical Colleges/ Central Hubs:** Specialized institutions like AIIMS and NIMHANS act as hubs, providing tertiary care and training.
- ii. **Spokes:** District hospitals and primary health centers act as spokes, offering primary and secondary care, with referral systems to the hubs.

State/UT-wise details of funds approved for implementation of DMHP component of the
NMHP under the National Health Mission for the financial year 2023-24

Sl. No.	State/UT	Funds approved (in lakh of Rupees)
1	Andaman and Nicobar Islands	24.20
2	Andhra Pradesh	1251.20
3	Arunachal Pradesh	229.00
4	Assam	420.94
5	Bihar	197.75
6	Chandigarh	0.00
7	Chhattisgarh	949.15
8	Dadra & Nagar Haveli and Daman & Diu	9.15
9	Delhi	0.00
10	Goa	44.40
11	Gujarat	834.85
12	Haryana	133.47
13	Himachal Pradesh	39.00
14	Jammu and Kashmir	145.00
15	Jharkhand	215.12
16	Karnataka	1186.75
17	Kerala	847.40
18	Ladakh	53.50
19	Lakshadweep	17.88
20	Madhya Pradesh	317.30
21	Maharashtra	831.25
22	Manipur	366.04
23	Meghalaya	164.16
24	Mizoram	63.30
25	Nagaland	160.04
26	Odisha	517.00
27	Puducherry	52.59
28	Punjab	293.00
29	Rajasthan	402.40
30	Sikkim	48.27
31	Tamil Nadu	2909.40
32	Telangana	238.25
33	Tripura	54.40
34	Uttar Pradesh	3248.08
35	Uttarakhand	56.55
36	West Bengal	575.14

Note:

1. The above data is as per available Financial Management Reports (FMRs) submitted by States/UTs. The data is updated upto 31.03.2023 and is provisional.
2. The above data comprises of inter alia District Mental Health Programme, equipment, miscellaneous/travel, any other NGO based activities, training, etc.
